

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2696/2022

STATE OF U.P.

Appellant(s)

VERSUS

DR. VAKUL BANSAL & ORS.

Respondent(s)

IA No. 42578/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 27-07-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. Divyanshu Sahay, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Nikhil Jain, AOR

Ms. Neela Gokhale, Adv.
Mr. Mohit Kumar Singh, Adv.
Mr. Sourav Singh, Adv.
Mr. Kushal Choudhary, Adv.
Ms. Anannya Ghosh, AOR

Mr. Rakesh Dahiya, AOR
Mr. Shantanu Dhankar, Adv.
Mr. Kapil Dahiya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed, two weeks time is granted to the respondent(s) to file counter affidavit(s). Thereafter, one week's time is granted to the appellant to file rejoinder affidavit.

List the matter on 17th August, 2022.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(VIDYA NEGI)
ASSISTANT REGISTRAR

